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WP-25727-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 10th OF JULY, 2025

WRIT PETITION No. 25727 of 2025

MAGHNA RAJENDRA KUMAR MANGLA

Versus

THE SECRETARY AND OTHERS

A management and

Appearance:

Shri Dinesh Kumar Tiwari (through VC), Shri Chandan Kumar (through VC) and Shri Harsh Gupta - Advocates for petitioner.

Shri Manhar Dixit - Advocate for respondents.

ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

- 1. Learned counsel for petitioner seeks leave to withdraw the petition, reserving the right of the petitioner to approach the Delhi High Court for the subject relief.
- 2. Petition is accordingly dismissed as withdrawn.
- 3. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE



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